GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:80
ANSWERED ON:08.08.2012
ALLOCATION AND PRICING OF SPECTRUM
Biography of Shri Markey of Shri Ariy

Biswal Shri Hemanand ;Joshi Shri Pralhad Venkatesh;Meghwal Shri Arjun Ram ;Rajendran Shri C.;Singh Shri Mahabali;Tudu Shri Laxman

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has introduced and implemented new norms for allocation and pricing of spectrum as per the recommendation of Telecom Regulatory Authority of India (TRAI);
- (b) if so, the details of new norms alongwith the reactions of various stakeholders thereon;
- (c) whether the process of auctioning of spectrum as directed by Supreme Court is likely to be completed by August 31, 2012;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether any expert group/committee has been constituted on allocation and pricing of 2G and 3G spectrum; and
- (f) if so, the details and outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) & (b) Government has announced Guidelines for Auction and Allotment of Spectrum in 1800MHz and 800MHz bands on 3rd July 2012 in respect of some of the issues after consideration of TRAI Recommendations dated 23.04.2012 and further Recommendations dated 12.05.2012.
- (c) & (d) Timelines for the various steps involved in the auction process are being finalized in consultation with selected auctioneer. Decisions have been taken by the Government on key issues, which include, among others, objectives of auction, eligibility criteria, amount of spectrum, number of blocks and size of the blocks and validity period of auctioned spectrum.
- (e) No, Madam.
- (f) Does not arise in view of (e) above.